

**GOVERNMENT OF JAMMU AND KASHMIR**  
**Department of Law, Justice and Parliamentary Affairs.**  
(Establishment Section)**Civil Secretariat,**  
Srinagar/Jammu

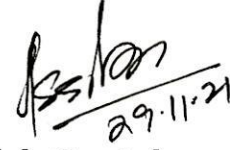
Subject : Referral of posts to PSC/SSB - Nomination of Nodal Officer thereof.

Order No. : 260 -JK(LD) of 2021

Dated. : 29 -11-2021

Sanction is hereby accorded to the nomination of Mr. Ashish Gupta, Additional Secretary to Government, Department of Law, Justice and Parliamentary Affairs, as Nodal officer for ensuring timely reference of vacancies to the PSC/SSB/other Recruiting Committees/Departmental Promotion Committee and completion of required procedure/ papers etc.

By Order.



**(Ashish Gupta)**  
**Additional Secretary to Government**

No.LAW-Estt/304/2021-10

Dated.29-11-2021

Copy to the :-

1. Secretary, J&K Public Service Commission for information.
2. Secretary, J&K Service Selection Board for information.
3. Private Secretary to the Secretary to Government, Department of Law, Justice and Parliamentary Affairs for information.
4. Order file.
5. File concerned.
6. Incharge website.